Annexure-1

Name of the corporate debtor: Tayal Foods Limited; Date of commencement of liquidation: 21.06.2022; List of stakeholders as on: 15.10.2022

												r	1			mount in ₹
			Details of	claim	Details of claim admitted							Amount			Amount of	
No.	No. of		ficati received										of any	of claim	claim	if any
	creditor	on	Date of	Amount	Amoun	Natureof	Amou	Whet	Details of	Amount	% share	contingent	mutual	rejected	under	
		No.		claimed						covered		claim	dues,	, in the second	verification	
			r·		claim		cover		-		amount		that			
					admitte		edby			•	of claims		may be			
					d		securi				admitted		set off			
					u			st		ce	uumitteu					
							intere									
								uishe								
								d?								
								(Yes/								
								No)								
1	Union		20.07.2	15,93,3	15,93,		15,93	/	Property	100407	100%					
	Bank		022			Cash Credit	-		situated at Vill							
	of			,	,	Facility and			– Sirri, RNM-							
	India					Term loan			Kharora,							
									Tehsil-Tilda,			NIL	_	-	NIL	N TTT
									Kh No.			1112			TUL	NIL
									118/1,118/2, Ph							
									No. 25, revised							
									Ph No.48,Dist-							
									Raipur, C.G							

List of secured financial creditors

(Amount in ₹)